

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO. † 5108  
TO BE ANSWERED ON 02.04.2025**

**Auction of Coal Mines**

† 5108. SHRI MURARI LAL MEENA:  
ADV GOWAAL KAGADA PADAVI:

Will the Minister of Coal be pleased to state:

- (a) the total number of coal mines allotted through commercial mining and other mineral auctions in the country since the year 2020 and their current operational status;
- (b) whether any coal or lignite mine has also been allotted in Rajasthan and if so, the details thereof;
- (c) the total amount of revenue raised from commercial coal mining auction so far and the manner in which the said revenue is being utilised for development of coal and mining sector, State - wise including Rajasthan;
- (d) the measures being taken to ensure that there are no delays in operationalising coal mines due to problems related to environmental clearance and land acquisition; and
- (e) whether any such problems have cropped up in Rajasthan, if so, the details thereof and the action taken thereon?

**ANSWER**

**MINISTER OF COAL & MINES  
(SHRI G. KISHAN REDDY)**

- (a) Since year 2020, a total of 109 coal mines have been allocated through commercial coal mine auction, of which 15 mines are operational. Additionally, during the same period, 392 non-coal major mineral blocks have been auctioned, of which 32 are operational.
- (b) No coal/lignite mine has been allocated by Ministry of Coal through commercial coal mine auction in state of Rajasthan.
- (c) Since the launch of Commercial coal mining in 2020 till January 2025, revenue of about Rs. 4149.76 crores has been realized in the form of Upfront amount and Monthly Payments (excluding royalty, cess, DMF, NMET etc.) to the State Govts. of coal/ lignite bearing areas for further utilization. State wise revenue generated from commercial mining in the form of Upfront amount and Monthly Payments (excluding royalty, cess, DMF, NMET etc.) is as under:

<b>S.No.</b>	<b>State</b>	<b>Revenue till Jan 2025 (Rs in Cr.)</b>
1	Chhatisgarh	1722.85
2	Jharkhand	579.07
3	Maharashtra	143.07
4	Madhya Pradesh	549.21
5	Odisha	1061.78
6	West Bengal	93.60
7	Assam	0.18
<b>Grand Total</b>		<b>4149.76</b>

(d) The Ministry of Coal is actively addressing delays in coal mine operationalization including from environmental clearances and land acquisition through several key measures. A Monitoring Committee has been constituted under the Chairmanship of Secretary (Coal) with Chief Secretaries from respective Host States, Secretary (MoEF& CC), Coal Controller Organization (CCO) & CMPDIL as members of the Committee to conduct regular reviews and to expedite the development of blocks.

(e) No such complaint has been received during last 2 years.

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